

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.3712/2017

Tuesday, this the 31st day of October 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Akshaya Kumar Sahoo (Aged about 48 years)
s/o Mr. Shyam Sunder Sahoo
working as Deputy Registrar of Company
with Ministry of Corporate Affairs
r/o 138/F, IIIrd Floor, Dr. Kapoor Lane
Munirka, New Delhi – 110 067

..Applicant

(Mr. Pankaj Batra, Advocate)

Versus

1. Union of India through Secretary
Govt. of India
Ministry of Corporate Affairs
Shastry Bhawan, New Delhi
2. Ms. P M Balakrishnan, STS Officer
3. Sh. C Rupchander, STS Officer
4. Sh. P C Nandakumar, STS Officer
5. Sh. J P Roychoudhary, STS Officer
6. Sh. T K Mukherjee, STS Officer
7. Sh. Kamal Harjani, STS Officer
8. Sh. K.c. Meena, STS Officer
9. Sh. V.E. Josekutty, STS Officer
10. Sh. R.K. Bakshi, STS Officer
11. Sh. R P Vimal, STS Officer
12. Ms. Anita Clair, STS Officer
13. Sh. M S Pachouri, STS Officer
14. Ms. V N Khandre, STS Officer
15. Sh. Rajender Singh, STS Officer
16. Sh. Harihar Sahoo, STS Officer

..Respondents

(Mrs. Harvinder Oberoi, Advocate for respondent No.1 on advance notice)

O R D E R (ORAL)

Justice Permod Kohli:

The order challenged in this O.A. is, in fact, repetition of an earlier rejection order dated 22.07.2016, which is not under challenge.

2. In this view of the matter, learned counsel for applicant seeks to withdraw this O.A. with liberty to file fresh one challenging the earlier rejection order as per law. Prayer allowed. Dismissed as withdrawn with liberty prayed for.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

October 31, 2017
/sunil/